

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

Sardar Hukum Singh (Bhatinda): I beg to present the Eleventh Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE

FIFTEENTH REPORT

Sardar Hukum Singh (Bhatinda): I beg to move:

"That this House agrees with the Fifteenth Report of the Business Committee presented to the House on the 10th December, 1957."

Mr. Speaker: Motion moved.

"That this House agrees with the Fifteenth Report of the Business Committee presented to the House on the 10th December, 1957."

Shri Naushir Bharucha (East Khandesh): While we may agree to the recommendations made by the Business Advisory Committee, namely that this House should sit one hour longer every day till the end of the session and it should also on Saturdays, may I point out that every time, at the end of the session, there is rush, trying to save time, and that could be very well avoided if Government hold the session a week earlier than they decided to start? We are told that the next session will commence either from 10th February, 1958 or 17th February, 1958. In order to avoid fighting for minutes at the end of the session, may I suggest that Government should take note of the fact that we should start the session a week earlier? If Saturdays are taken away, there is no time left for us for study. Moreover, the House also sits from 11 A.M. to 6 P.M. In this particular case we are agreeing, because there is no other remedy. But I do want Government to take into consideration

the fact that people must have time for study. If we sit in the House from 11 A.M. till 6 P.M., where is the time for study? If the Saturdays also are taken away....

Shri Nath Pal (Rajapur): Government does not believe in study.

Shri Naushir Bharucha: It may be that Government may not believe in study, but we do.

The point is this. After all, hon. Members should have some rest. If we have to devote all the time on Sundays also for study, what is going to happen? Surely, there should be some sort of Prevention of Cruelty to M.P.'s Act passed in this House.

Mr. Speaker: Very well. The difficulty I have felt is that in the earlier stages, Government themselves are not ready with a number of Bills. As heat develops, towards the end, a number of items are placed before the House. Therefore, this is inescapable. Anyhow, the suggestion will be communicated to the Minister of Parliamentary Affairs.

Shri Bimal Ghose (Barrackpore): May I know whether that will be effective?

Mr. Speaker: I shall try to make it effective next time.

Shri Bimal Ghose: I am asking about sitting till six of the clock.

Mr. Speaker: We shall sit till six of the clock from today. (*Interruptions*) What is the surprise?

Shri Narayankutty Menon (Mukandapuram): No surprise. Just for information. That is all.

Mr. Speaker: I shall now put the motion to vote. The question is:

"That this House agrees with the Fifteenth Report of the Business Advisory Committee presented to the House on the 10th December, 1957."

The motion was adopted.